

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8302 OF 2003

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

AYUB ALI

Respondent(s)

(With appln(s) for directions)

Date: 24/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. A.S. Bhasme,Adv.

Mr. V.K. Verma,Adv.

For Respondent(s) Mr. G. Lal,Adv.

Mr. D.K. Singh,Adv.

Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Ganga Thakur)

P.S. To Registrar

(Vijay Aggarwal)

Court Master